

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 335 of 2019

IN THE MATTER OF:

Trozen Sales Corporation

.....Appellant

Vs.

Shashi Distilleries Pvt. Ltd.

.....Respondent

Present :

**For Appellant: Mr. Gulshan Kumar Sachdev, Mr. Abhishek Kumar,
Advocates**

For Respondents: Mr. Anand Sanjay, Mr. Prawal Mishra, Advocates

O R D E R

08.07.2019 - Learned counsel for the Respondent will serve a copy of reply-affidavit on learned counsel for the Appellant in course of the day. Rejoinder, if any, may be filed by the Appellant within two weeks thereafter.

Post the appeal for 'admission' (after notice) on **24th July, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/sk